

(c) the reasons for such backwardness; and

(d) the steps taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) to (d) Does not arise.

#### **Funding for SSA**

700. SHRI SHIVANAND TIWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that funding for Sarva Shiksha Abhiyan has been increased by 40 per cent;

(b) whether even though this funding hike is higher than the average social sectors hike of 17 per cent yet the Ministry shall have to reassess and possibly scale down the plans for 2011-12 since they have asked for 100 per cent increased allocation; and

(c) whether it would be in the interest of the country especially weaker sections of the society if the allocation for SSA is further revised?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRIMATI D. PURANDESWARI): (a) and (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 came into force *w.e.f.* 1.4.2010. For implementation of RTE-Sarva Shiksha Abhiyan (SSA) programme, total central fund support of Rs. 19838.23 crore became available in 2010-11 against the Budget Estimates of Rs. 13100 crore in 2009-10. This represents a growth of 51.43%. In 2011-12 against Budget Estimates of Rs. 21000 crore is available for implementation of RTE-SSA programme and funds to the tune of Rs. 14284.49 crore have already been released to States/UTs upto 27.7.2011.

(c) Yes, Sir.

#### **Admissions on the basis of fake caste certificates**

701. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that a large number of students have taken admissions by providing fake caste certificates in Central Universities particularly in Delhi University this year;

(b) if so, the facts and the details thereof;

(c) whether the Central Universities are adopting any mechanism to check/verify these certificates and other documents before giving admission; and

(d) if so, the details thereof and other steps Government proposes to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No centralized information in regard to students seeking admission in educational institutions/universities on the basis of fake documents is maintained. The University of Delhi has informed that during the year 2009-10, 52 and in the year 2010-11, 42 caste certificates submitted by the students seeking admission were found fake on verification. Colleges concerned were requested to take action against the concerned, including filing of FIR.

(c) and (d) It is physically not possible to verify the genuineness of certificates of each applicant before granting admission. However, the caste certificates produced by the candidates, seeking admission is checked with reference to the caste/tribe/community of the candidate as per list of caste/tribe/community notified by the Central Government and the verification of caste certificates in respect of admitted candidates is taken up after completion of admission process.

#### **Drop-out of children after class-I**

‡702. DR. RAM PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of children enrolled in class-I in schools as on April, 2008 and April, 2011, respectively, State-wise;

(b) the number of drop-outs after class-I in the years 2009, 2010, 2011 respectively, State-wise;

(c) the steps being taken to reduce the drop-out rate; and

(d) whether the target of compulsory education could be achieved with such a pace in the next three years?.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Ministry of Human Resource Development collects the information on various educational indicators from the States/UTs annually through Selected Educational Statistics (SES). As per SES 2007-08 the State-wise details of enrolment at class-I for the year 2007-08 is given in the Statement-I (See below). Enrolment data as on April, 2011 is not available.

(b) As per SES 2008-09 (Provisional) the State-wise details of drop-out rates at primary level for the year 2008-09 is given in the Statement-II (See below). Data for the years 2010 and 2011 is not available.

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‡Original notice of the question was received in Hindi.